

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.204  
**RCP(IB)1(AHM)2024**  
**CP(IB)/124(AHM)2021**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

Santosh Kumar Dhirajlal Pathak  
V/s  
Technology Development Board & Ors.

.....Applicant

.....Respondent

**Order delivered on: 24/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Arjun Sheth, Adv.  
Mr. Santosh Kumar Dhirajlal Pathak (Party in Person)  
For the RP : Mr. Amrish Gandhi, PCS  
Resolution Professional : Mr. Marathe  
For the Respondent : Mr. Kunal Vaishnav, Adv. for R-2

**ORDER**

Ld. Counsel for the applicant is directed to issue notice upon respondents. Respondents are directed to file reply immediately. No further adjournment will be given.

List for further consideration on 06.05.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**